

[3418]

**IN THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

**MONDAY, THE SIXTEENTH DAY OF DECEMBER
TWO THOUSAND AND TWENTY FOUR**

PRESENT

**THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HONOURABLE SRI JUSTICE J. SREENIVAS RAO**

WRIT APPEAL NO: 1330 OF 2024

Writ Appeal under clause 15 of the Letters Patent preferred against the order dated 07/11/2024 in W P No 16397 of 2023 and pass on the file of the High Court.

Between:

Nehru Zoological Park, Mir Alam Tank Road, Hyderabad - 500 064, Rep. by it
Curator, J. Vasantha D/o. Subash Chander aged 43 years.

...APPELLANT

AND

1. Union of India, Rep. by its Secretary Ministry of Labour, Secretariat, Sastry Bhavan, New Delhi
2. The Employees Provident Fund, Organization, Regional Office, Bhavishyanidhi Bhavan, Barkatpura, Hyderabad - 500 027 Represented by the Assistant Provident Fund Commissioner
3. The Recovery Officer, Employees Provident Fund Organization, Regional Office, Bhavishyanidhi Bhavan, Barkatpura, Hyderabad - 500 027
4. M/s. Bhaglalakshmi Mahila Sangham, 19-4-479/1, Nandi Musalaiah Guda, Kishan Bagh, Hyderabad, rep. by it's president Smt. M. Swarupa.
5. Sri Lakshmi Mahila Society, 19-2-189/22, Narasimha Reddy Colony, MDPI Colony, Bahadurpura, Hyderabad, rep. by it's President Smt. B. Nagamani.
6. Zoo Park Youth Society, 6-2-143, Shivarampally, Rajendranagar, Hyderabad, rep. by it's president G. Mahesh.
7. M/s. Nirmala Mahila Society, 19-2-180/26, N.R. Colony, Mochi Colony, Bahadurpura, Hyderabad - rep. by it's president Smt. B. Nirmala
8. M/s. Suprakash Infrastructure, 8-7-97, Katedan, Hyderabad, rep. by the contractor Prakash.

...RESPONDENTS

IA NO: 1 OF 2024

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to suspend the operation of the order passed in WP No. 16397 of 2023 dated 07.11.2024 and consequently extend the interim order passed in W.P. No. 16397 of 2023 dated 28.06.2023 pending disposal of Writ Appeal.

Counsel for the Appellant: SRI P.U. BHASKARA RAO

**Counsel for the Respondent No.1: SRI GADI PRAVEEN KUMAR,
Dy. SOLICITOR GENERAL OF INDIA**

Counsel for the Respondent No.2 & 3: SRI K. RAGHURAM REDDY, SC FOR EPFO

Counsel for the Respondent No.4 to 8: - - - -

The Court delivered the following: JUDGMENT

THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE

and

THE HON'BLE SRI JUSTICE J.SREENIVAS RAO

Writ Appeal No.1330 of 2024

JUDGMENT: *(Per the Hon'ble the Chief Justice Alok Aradhe)*

Mr. P.U.Bhaskara Rao, learned counsel for the appellant.

Mr. Gadi Praveen Kumar, learned Deputy Solicitor General of India appears for respondent No.1.

Mr. K.Raghuram Reddy, learned counsel for respondents No.2 and 3.

2. This intra court appeal is filed against interim order dated 07.11.2024 passed by a learned Single Judge in W.P.No.16397 of 2023.

3. After arguing the matter to some extent, learned counsel for the appellant seeks leave of this Court to withdraw the appeal with liberty to seek modification of the aforesaid interim order.

4. In view of aforesaid submission, the appeal is disposed of in terms of the liberty as prayed for.

As a sequel, miscellaneous petitions, pending if any, stand closed. There shall be no order as to costs.

SD/- M. RAMANA KRISHNA
DEPUTY REGISTRAR

//TRUE COPY//

SECTION OFFICER

To,

1. The Secretary Ministry of Labour, Union of India, Secretariat, Sastry Bhavan, New Delhi
2. The Assistant Provident Fund Commissioner, The Employees Provident Fund, Organization, Regional Office, Bhavishyanidhi Bhavan, Barkatpura, Hyderabad - 500 027
3. The Recovery Officer, Employees Provident Fund Organization, Regional Office, Bhavishyanidhi Bhavan, Barkatpura, Hyderabad - 500 027
4. One CC to SRI P.U. BHASKARA RAO, Advocate [OPUC]
5. One CC to SRI K. RAGHURAM REDDY, SC FOR EPFO [OPUC]
6. One CC to SRI GADI PRAVEEN KUMAR, (Deputy Solicitor General of India), High Court for the State of Telangana at Hyderabad. [OPUC]
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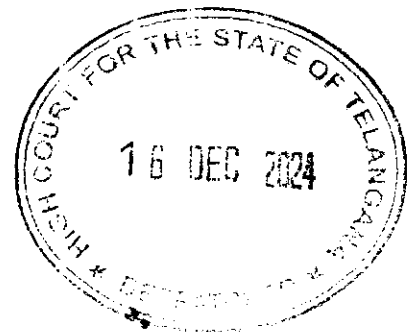


HIGH COURT

DATED:16/12/2024

JUDGMENT

WA.No.1330 of 2024



**DISPOSING OF THE WRIT APPEAL
WITHOUT COSTS**

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16/12/24
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